

OFFICIAL MEMORANDUM OF THE DISTRICT JUDGE CUM CHIEF JUDICIAL  
MAGISTRATE, THE NILGIRIS AT UDHAGAMANDALAM.

A.No. 60/2022.

Dated: 16.03.2022.

Sub:	e-Courts project – Extension of e-Filing facility for other Cases types to District Judiciary – Requested to issue Notification and to nominate Administrator in the District – Instructions issued – Regarding.
Ref:	1. Letter of the Hon'ble High Court of Madras in R.O.C.No. 30036A/2020/Comp3, dated 22.05.2020, 06.09.2021 & 21.10.2021.
	2. This Court's Official Memorandum in A.No.101/2020, dated 10.06.2020.
	3. E-Filing Notification in R.O.C.No.30036A/2020/e-Court, dated 20.07.2021.
	4. This Court's Office note Even No & dated 14.03.2022.

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In abidance with the direction of the Hon'ble High Court of Madras, the following Judicial Officers are appointed as Administrators in all the Courts functioning in each Taluk in the Nilgiris District for administering and dealing with matters connected with or related to e-Filing.

S. No.	Designation of the Judicial Officer	Taluk
1.	The Sub Judge, Udhagamandalam.	Appointed as Administrator in Udhagamandalam and Kundah Taluk.
2.	The Sub Judge, Coonoor.	Appointed as Administrator in Coonoor Taluk.
3.	The District Munsif-cum-Judicial Magistrate, Kotagiri.	Appointed as Administrator in Kotagiri Taluk.
4.	The Sub Judge, Gudalur.	Appointed as Administrator in Gudalur Taluk.
5.	The Judicial Magistrate, Pandalur.	Appointed as Administrator in Pandalur Taluk.

The e-Filing Notification of the Hon'ble High Court of Madras is enclosed herewith for information.

/True Copy/By Order/

Chief Administrative Officer.

**Encl: E-FILING NOTIFICATION.**

Sd/- C.Sanjai Baba,  
DISTRICT JUDGE-CUM-  
CHIEF JUDICIAL MAGISTRATE,  
THE NILGIRIS @ UDHAGAMANDALAM.

## E-FILING NOTIFICATION

The Hon'ble High Court, Madras already instructed the District Judiciary in R.O.C.No.30036A/2020/e-Court, dated 20.05.2020 to implement the e-Filing facility to the Subordinate Courts initially for the Bail Applications in phased manner and it has been implemented in the Nilgiris District.

Further, the Hon'ble Computer Committee of Hon'ble High Court, Madras has directed the District Judiciary in R.O.C.No.30036A/2020/e-Court, dated 20.07.2021 to extend this e-Filing facility to all case types.

Further, detailed guidelines and tutorial video prepared by the Hon'ble High Court, Madras for the e-Filing process and the detailed user manual prepared by the Hon'ble e-Committee, Supreme Court of India is available on the website of Hon'ble High Court, Madras (<https://www.hcmadras.tn.nic.in/efiling.html> )

To create an account in e-Filing portal, the Advocated are required to register their details such as Bar Enrollment number, Mobile number, e-mail ID etc., in the CIS Software Application by submitting e-mail address "[ecourtshelp@gmail.com](mailto:ecourtshelp@gmail.com)" and also can register using help desk counter near centralized filing counter from 16.03.2022.

To avail the e-Filing facility, the Advocated may use their own equipment.

In case, of any difficulties in registration or e-Filing of cases the Advocates/ Party-in-person may contact the following Staff member between 10.30 a.m. to 3.00 p.m. on all working days.

Thiru.B.Deepak, System Analyst, District Court, Udhagamandalam,  
Mobile – 98947 08523.

The Hon'ble High Court, Madras is pleased to commence e-Court Fee system, an Advocate/ Litigant centric initiative of the Government of Tamil Nadu through their Central Record Keeping Agency, viz., Stock Holding Corporation of India Ltd.

e-Court Fee System is a computer-based application which provides easier and secured way of paying Judicial Stamp duty to the Government. It helps to tackle counter feiting. The user-manual for generating e-Court Fee is made available in the Hon'ble High Court, Madras website viz., "<http://www.hcmadras.tn.nic.in>". For further reference, the website of the Central Record Keeping Agency (SHCIL) viz., "[www.shcilestamp.com](http://www.shcilestamp.com)" may be referred to.

/True Copy/By Order/

  
Chief Administrative Officer.  
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Sd/- C.Sanjai Baba,  
DISTRICT JUDGE-CUM-  
CHIEF JUDICIAL MAGISTRATE,  
THE NILGIRIS @ UDHAGAMANDALAM.